

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Sanjay Kumar Chandhariyavi, Addl. Pr. Judge, Addl. Family Court, Jamshedpur,
2. Sri Rakesh Kumar Singh, District & Addl. Sessions Judge, Daltonganj,
3. Sri Yashwant Kumar Shahi, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Garhwa,
4. Sri Shiv Pal Singh, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
5. Sri Virendra Kumar Tiwari, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh,
6. Sri Ajit Kumar, District & Addl. Sessions Judge, Deoghar,
7. Sri Banshi Dhar Tiwari, District & Addl. Sessions Judge, Gumla,
8. Sri Peeyush Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
9. Sri Vijay Kumar No. III, District & Addl. Sessions Judge, Deoghar,
10. Sri Mahendra Prasad, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
11. Sri Md. Nasiruddin, District & Addl. Sessions Judge, Daltonganj,
12. Sri Om Prakash Pandey No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh,
13. Sri Ashutosh Dubey, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi,
14. Sri Mahesh Prasad Yadav, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
15. Sri Kamal Nayan Pandey, District & Addl. Sessions Judge, Garhwa,
16. Sri Satya Prakash No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
17. Sri Pradeep Kumar, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
18. Miss Kumari Ranjana Asthana, J.C.-cum-Spl. Judge, CBI (other than AHD scam)-cum-Spl. Judge, FTC for Offences against women, Ranchi,
19. Sri Sunil Kumar Singh No. 2, District & Addl. Sessions Judge, Giridih,
20. Sri Rizwan Ahmad, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka,
21. Sri Shree Prakash Dubey, District & Addl. Sessions Judge, Chatra,
22. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj,
23. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
24. Mrs. Babita Prasad, District & Addl. Sessions Judge, Bokaro,
25. Sri Ravindra Kumar, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad,
26. Sri Pankaj Kumar No. II, District & Addl. Sessions Judge, Daltonganj,
27. Sri Lolarak Dubey, District & Addl. Sessions Judge, Deoghar,
28. Sri Ashish Saxena, District & Addl. Sessions Judge, Bokaro (Berma at Tenughat),
29. Sri Kumar Dinesh, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
30. Sri Surendra Sharma, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Hazaribagh,
31. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Bokaro,
32. Sri Bal Krishan Tiwari, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi,
33. Sri Alok Kumar Dubey, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
34. Sri Niraj Kumar Srivastava, Addl. Pr. Judge, Addl. Family Court, Dhanbad,
35. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge, Giridih,
36. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-Presiding Officer, MVACTION, Ranchi,
37. Sri Sachindra Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
38. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi,

39. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge –cum-Spl. Judge, FTC for Offences against women, Bokaro (Bermo at Tenughat),
 40. Sri Rajesh Sharan Singh, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh,
 41. Sri Rajesh Kumar Pandey, District & Addl. Sessions Judge, Latehar,
 42. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Garhwa,
 43. Sri Paras Nath Upadhyay, District & Addl. Sessions Judge, Hazaribagh,
 44. Sri Raghubar Dayal, District & Addl. Sessions Judge, Daltonganj,
 45. Sri Sudhanshu Kumar Shashi, Dist. & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
 46. Sri Dhurva Chandra Mishra, District & Addl. Sessions Judge, Godda,
 47. Sri Sanjay Kumar No. 1, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
 48. Sri Anil Kumar Mishra No. 2, District & Addl. Sessions Judge, Hazaribagh,
 49. Sri Ramesh Kumar, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi,
 50. Sri Martand Pratap Mishra, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur,
 51. Sri Shambhu Lal Shaw, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
 52. Sri Kaushal Kishor Jha No. 2, District & Addl. Sessions Judge, Jamshedpur,
 53. Sri Taufiqul Hassan, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
 54. Sri Radhan Krishan, District & Addl. Sessions Judge, Jamshedpur,
 55. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
 56. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
 57. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad,
 58. Sri Anuj Kumar, District & Addl. Sessions Judge, Saraikela,
 59. Sri Rajeev Anand, District & Addl. Sessions Judge, Lohardaga,
 60. Sri Subhash, District & Addl. Sessions Judge, Jamshedpur,
 61. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
 62. Sri Amitesh Lal, District & Addl. Sessions Judge, Hazaribagh,
 63. Sri Ravi Ranjan, District & Addl. Sessions Judge, Deoghar,
 64. Sri Arvind Kumar No. 1, District & Addl. Sessions Judge, Chatra,
 65. Sri Biresh Kumar, District & Addl. Sessions Judge, Garhwa,
 66. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Daltonganj,
 67. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur,
 68. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Giridih,
 69. Mrs. Prem Lata Tripathi, Addl. Pr. Judge, Additional Family Court, Ranchi,
 70. Sri Dinesh Rai, District & Addl. Sessions Judge, Chaibasa,
 71. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
 72. Sri Sanjay Pratap, District & Addl. Sessions Judge, Godda,
 73. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
 74. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
 75. Sri Janardan Singh, District & Addl. Sessions Judge, Dhanbad,
 76. Sri Gopal Pandey, District & Addl. Sessions Judge, Deoghar,
 77. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Dhanbad,
 78. Sri Sanjay Kumar No. 2, District & Addl. Sessions Judge, Chaibasa,
 79. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
 80. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
 81. Mrs. Sanjeeta Srivastava, District & Addl. Sessions Judge, Giridih,
 82. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
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83. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
84. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
85. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
86. Sri Amit Shekhar, District & Addl. Sessions Judge, Chatra,
87. Sri Yashwant Prakash, District & Addl. Sessions Judge, Gumla,
88. Sri Santosh Kumar No 2, District & Addl. Sessions Judge, Chatra,
89. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
90. Sri Surendra Nath Mishra, District & Addl. Sessions Judge, Dumka,
91. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Garhwa,
92. Sri Uttam Anand, District & Addl. Sessions Judge, Daltonganj,
93. Sri Anand Prakash, District & Addl. Sessions Judge, Godda,
94. Sri Deepak Baranwal, District & Addl. Sessions Judge, Sahenganj (Rajmahal),
95. Sri Syam Nandan Tiwary, Addl. Judicial Commissioner, Ranchi,
96. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
97. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,
98. Sri Ramesh Chandra, District & Addl. Sessions Judge, Jamshedpur,
99. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj,
100. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
101. Sri Ghulam Haidar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
102. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla,
103. Sri Prabhakar Singh, District & Addl. Sessions Judge, Jamshedpur

Sub: - Cancelling the nomination for the Conference scheduled on 25th – 26th February, 2017 at Judicial Academy Jharkhand, Ranchi.

Ref.: - This Court's letter no. 222 dated 17.01.2017.

Sir,

I am directed to inform that the Court has been pleased to cancel the nomination for the Conference on **"Extremist Violence & Financial Frauds: Role of Police, Prosecution and Court"** scheduled on **25th – 26th February, 2017.**

This is for your information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 738 /Apptt.

Dated, Ranchi, the 14.2.17

Copy forwarded to the Principal District & Sessions Judges, Jamshedpur / Daltonganj / Garhwa / Hazaribagh / Deoghar / Gumla / Dhanbad / Giridih / Dumka / Chatra / Bokaro / Latehar / Godda / Chaibasa / Saraikela / Lohardaga / Sahebganj / Ramgarh / Koderma including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 99/JAJ dated 08.02.2017 & this Court's letter no. 222/Apptt. dated 17.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


14.02.2017
Registrar General